

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-352(PB)/2017

IN THE MATTER OF:

M/s. ACPC Enterprises

.....Petitioner

v.

Affinity Beauty Salon Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 7

Order delivered on 08.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s):

Mr. K. Datta & Ms. Prachi Johri, Advocates

For the Respondent(s) :

**Mr. Shaunak Kashyap & Mr. Rahul Mukherjee,
Advocates**

ORDER

We have heard the arguments in details. Order reserved.

Sd. —
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd. —
(DEEPA KRISHAN)
(MEMBER TECHNICAL)

08.11.2017

Vineet